NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

2.CP(IB)-706(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2021**

NAME OF THE PARTIES: Shreeji Blocks Pvt. Ltd.
V/s
Abhijit Realtors & Infraventures Pvt. Ltd.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Ld. Counsel for the Petitioner present and submits that the Petitioner earlier received an amount of Rs.8 lakh towards the full and final settlement and therefore, seeks leave of the court to withdraw the petition. Hence, this petition is **dismissed as not pressed.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR